

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2017
NAME OF THE PETITIONER : VIJAYAKUMAR K KHATRI
NAME OF THE RESPONDENT : SAI FORGE PVT LTD & 2 OTHS.
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
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	SHARANYA VAIDYANATHAN For T. Poornam.	COUNSEL FOR PETITIONER	
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Achil Jain
Keethi
for T.K. Bhaskar

Counsel for Respondents.



ORDER

Counsels for both the parties are present. Counsel for Respondent submitted that the direction given by this Bench on 11.09.2017 has been complied with and prayed for time to submit the details of the decision taken in the Board Meeting by way of an affidavit.

In the meantime, Counsel for the Respondent is also directed to file detailed reply in main CP. Put up on **26.10.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)